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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 349/2017 in CP No. 28/213-216-221/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017**

Name of the Company: Mrugesh Arvindbhai Patel
V/s.
Saturn Infraspac Ltd. & Ors.

Section of the Companies Act: Section 213-216-221 of the Companies Act,
1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

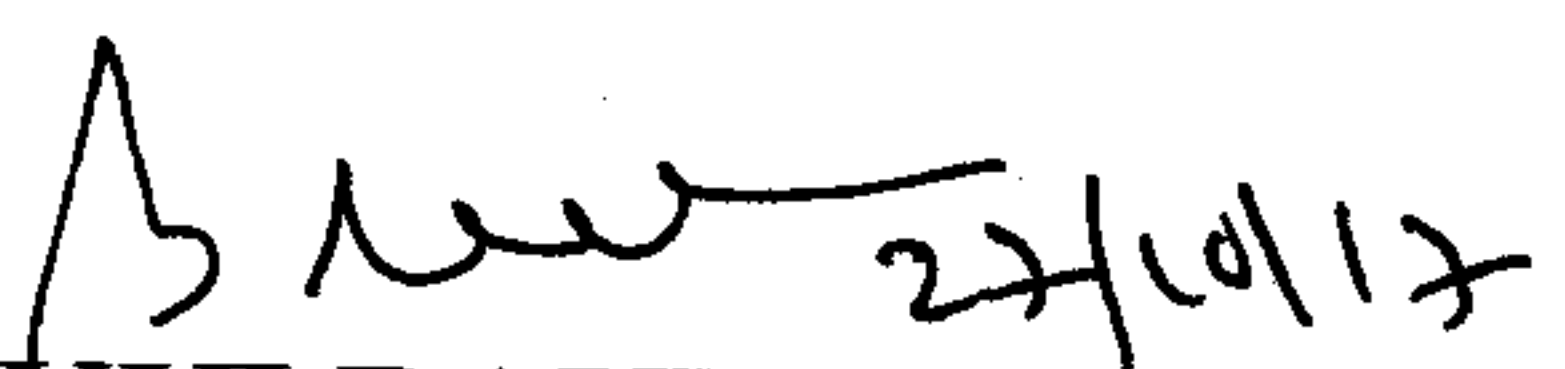
None present for Applicant. None present for Respondent in IA 349/2017.

Applicant is directed to issue notice along with copy of this order on Respondents and shall file proof of service.

Respondent shall file reply within two weeks serving a copy in advance to the other side.

List the matter on 06.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of October, 2017.